

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).17113/2004

(From the judgement and order dated 03/09/2003 in FAO No. 385/1987 of The  
HIGH COURT OF JUDICATURE AT ALLAHABAD)

LEELA GUPTA & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP and prayer for interim relief and office report ))

Date: 05/09/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.P. SINGH

HON'BLE MR. JUSTICE S.H. KAPADIA

For Petitioner(s)

M/s Jitendra Singh Bhasin,RK Singh,

T. Mahipal,Advs.

For Respondent(s)

M/s SWA Qadari,Kamlendra Mishra,

Rajeev K.Dubey,Rashmi Singh,Advs.

UPON hearing counsel the Court made the following

O R D E R

Delay condoned.

Special leave granted.

No stay.

[Naresh Kumar]

Court Master

[Jasbir Singh]

Court Master